## **Death in Agartala Due to Food Poisoning**

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1524. SHRI DEB AN AND AMAT:
SHRI K. P. SINGH DEO: SHRI
M. K. MOHTA: SHRI
LOKANATH MISRA: SHRI K.
C. PANDA:

Will tlit; Minister of AGRICULTURE be pleased to state:

- (a) whether Government's attention has been invited to a report published in the 'Statesman' dated the 20th September, 1973 to the effect that three persons died in Agartala after the consumption of poisonous wheat;
- (b) whether Government have received any report in this regard from the State Government: and
- (c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) The

report in the 'Statesman' dated the 20th September, 1973 referred to incidents tint has taken place in Udaipur town and Phar-mura area of Khowai sub-division. Regarding the incident in Udaipur, the State Government have stated that on 18-9-1973 members of a family suffered from food poisoning due to taking of scrapping which some family members had collected the floor of a flour mill in Udaipur. They ate chapaties made of that flour. They took rice in the morning with dry fish. All of them were admitted to Udaipur hospital. Out of ,S cases of food poisoning, 4 died on the 18th September and the others recovered after treatment. Samples of scrapping taken from the mill and remnants t>l food collected from stomachs of the deceased were sent to Laboratory for examination. Laboratory reports are awaited by the State Govt.

Regarding the incident in Pharmura Khowai, the State Government have Mated that six persons of a family were attacked with food poisoning on 14-9-73 and three of them had died on the same day. The clinical signs and symptoms of the patients «cre more or less similar to

neutral type of poisoning which are commonly ^( insecticide poisoning. The victims took rice and vegetables but no atta. Pood samples are under examination oi the Public Health Laboratory and the report is awaited by the State Government,

to Questions

## **Production on Vanaspati Glicc**

## 1525. SHRI N. R. CHOUDHURY: SHRI SARDAR AMJAD ALI:

Will the Minister of AGRICULTURE be pleased to state:

- la) the licensed capacity of industries producing vanaspati in each State in the country;
- (b) the actual production of vanaspati in each State;
- (c) the particular reasons for shortfall in the production of vanaspati;

idl the steps taken by Government to ensure full production of vanaspati: and

- (e) by when the production of vanaspati is likely to reach the licensed capacity?
- IIII MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): la) and (b) A statement is attached.
- (c) The fall in the production of vanaspati from the monthly average of about 50,000 tonnes during 1972 to 37,968 tonnes during 1973 (upto November) was mainly due to the non-availability of indigenous raw oils, resulting from the steep fall in the production of groundnut during 1972-73. coupled with shortage of edible oils even in world markets.
- (d) Steps taken by Government to ensure maximum production include (i) encouraging usage of substitute indigenous oils like cottonseed, mustard and rice-bran (if) stepping up of imports even at high cost in foreign exchange and fiii) discouraging diversion of capacity to production of non-itial items.
- fe) With the onset of the new groundnut season in November 1973 and consequent improved availability of raw oils,